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DA 1139/90

22.10.91

Present : Sh.A.K.Behra, counsel for the applicant.

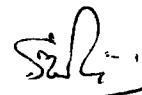
Sh.R.S.Agarwal, counsel for the respondents.

The learned counsel for both the parties are present. Shri Behra, learned counsel for the applicant does not wish to press the Original Application any more and wishes to withdraw the same. Accordingly, the DA is dismissed as withdrawn.



(J.P. SHARMA)

MEMBER (J)



(S.P. MUKERJI)

VICE-CHAIRMAN